

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (Civil) No.543 of 2020**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Purnendu Sharan, Advocate
For the State : Mr. Shrey Mishra, A.C. to G.A.III

Order No.04

Date: 26.03.2021

This case is taken up through video conferencing.

Mr. Shrey Mishra, learned A.C. to G.A.III, appearing on behalf of the opposite parties prays for and is allowed four weeks' time to file show cause affidavit.

Put up this case under the heading "**For Admission**" after four weeks.

Sanjay/

(Rajesh Shankar, J.)